

(2024) 01 DEL CK 0170

Delhi High Court

Case No: Regular First Appeal (OS)(COMM) No. 1 Of 2024, Civil Miscellaneous No. 2284 Of 2024

Abhay Kumar Jha

APPELLANT

Vs

M/S Bosch

RESPONDENT

Date of Decision: Jan. 31, 2024

Acts Referred:

Code of Civil Procedure, 1908 " Order 37 Rule 3, Order 37 Rule 3(5)

Citation: (2024) 01 DEL CK 0170

Hon'ble Judges: Rajiv Shakdher, J; Amit Bansal, J

Bench: Division Bench

Advocate: Jitendra Kumar Jha, Anirudh Bakhru, Nareeb Nawab, Apurva Bhutani, Neeharika Chauhan, Yashwardhan Singh, Sejal Tayal, Pragya Choudhary

Final Decision: Disposed Of

Judgement